2477 Statement re: Strike by 26 FEBRUARY 1958 Students of Delhi Polytechnic

[Shri Datar]

.....

amendment to the Delhi Municipal Corporation (Election of Councillors) Rules, 1958. [Placed in Library. See No. LT-549/58].

ANNUAL REPORT OF NATIONAL RESEARCH DEVELOPMENT CORPORATION OF INDIA

The Deputy Minister of Education and Scientific Research (Shri M. M. Das): I beg to lay on the Table, under sub-section (1) of Section 639 of the Companies Act, 1956, a copy of the Annual Report of the National Re search Development Corporation of Indua along with the Audited Accounts for the period ending the 31st March, 1957 (English and Hindi versions). [Placed' in Library. See No. LT-550/ 58].

COMMITTEE ON PRIVATE MEM-BERS' BILLS AND RESOLUTIONS

FIFTEENTH REPORT

Sardar Hukam Singh: (Bhatında): Sir, I beg to present the Fifteenth Report of the Committee on Private Members' Bills and Resolutions.

STATEMENT RE: STRIKE BY STUDENTS OF DELHI POLYTECHNIC

The Deputy Minister of Education and Scientific Research (Shri M. M. Das): Sir, I am glad to inform this hon. House that the students of the Delhi Polytechnic have called off the strike and have resumed their normal work. We have assured the students that (1) there will be no victimisation due to their resorting to strike (2) absence from the classes during the period of strike will be condoned, and we shall request the University of Delhi and the All-India Council for Technical Education to arrange for the examinations to be conducted a little later; and (3) their legitimate grievances will be looked into by Prof. M. S. Thacker, Secretary Department of Scientific Research and Technical Education and Director-General, C.S.I.R.

Business Advisory 2478. Committee

Government have been considering for some time past the question of the development of the Delhi Polytechnicand how best to implement the plan proposed by the Committee presided over by Dr. K. L. Rao, Member, Central Water and Power Commission. The Plan envisages separation of the Degree classes into a separate institution and also the separation of the-Higher Secondary Technical School from Polytechnic. Government have decided to constitute a committee consisting of Prof. M. S. Thacker, Educational Adviser (Technical) and Secretary, Department of Scientific Research and Technical Education, Dr. V. K. R. V Rao, Vice-Chancellor of the Delhi University, Secretary, Ministry of Finance (Department of Expenditure) or his nominee, and Dr. K L Rao, Chairman of the Development Committee, to advise the Government on the steps to be taken regarding the organisational set-up and other allied matters consequent on the implementation of the proposals contained in the Development Plan.

BUSINESS ADVISORY COMMITTEE

NINETEENTH REPORT

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, I beg to move:

"That this House agrees with the Nineteenth Report of the Business Advisory Committee presented to the House on the 25th February, 1958"

Mr. Speaker: The question is:

"That this House agrees with the Nineteenth Report of the Business Advisory Committee presented to the House on the 25th February, 1958."

The motion was adopted.